

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.189/2007

Wednesday, this the 11 th day of June, 2008.

CORAM :

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

Lathika C. Nair,
W/o M.Vijayakrishnan, Head Clerk,
Office of the Deputy Chief Engineer (Construction),
Southern Railway, Trivandrum.
Residing at: "SURABHI" No.T.C.24/1631(1),
Thycaud P.O., TRIVANDRUM-14. Applicant

(By Advocate Mr.TC Govindaswamy)

Vs.

1. Union of India, represented by
General Manager, Southern Railway,
Head Quarters Office, Park Town – P.O.,
CHENNAI -3.
2. The Senior Divisional Personnel Officer,
Southern Railway, Palakkad Division,
PALAKKAD.
3. The Deputy Chief Engineer,
Southern Railway (Construction),
Trivandrum Central, TRIVANDRUM.
4. The Chief Engineer (Construction),
Southern Railway, Egmore,
CHENNAI -8. Respondents

(By Advocate Ms.P.K.Nandini)

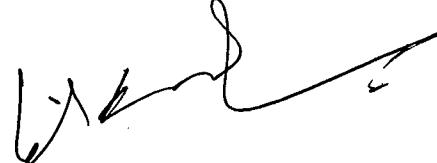
The application having been heard on 11.6.2008,
the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

It has been submitted by the counsel for the applicant that the applicant is not desirous of pursuing this O.A. Accordingly the O.A. is dismissed as withdrawn. Thus the M.A.398/08 for early hearing of the O.A. has become infructuous.

Dated the 11 th June 2008.



Dr. K.B.S.RAJAN
JUDICIAL MEMBER